

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:854
ANSWERED ON:17.08.2007
FAKE CURRENCY
Chowdhury Shri Adhir Ranjan

Will the Minister of FINANCE be pleased to state:

- (a) whether fake currency has been seized by several banks in the country during the last six months;
- (b) if so, the details thereof;
- (c) whether the Government has assessed the impact of this on the economy of the country;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to check circulation of fake currency in the country ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI P.K. BANSAL)

(a) & (b): RBI has informed that in the banking sector, from January to June, 2007, 68205 pieces of currency notes were detected as counterfeits, the value of which is Rs.1,50,62,320. Denomination-wise break-up of these counterfeit notes is as under:

Rs.10	Rs.20	Rs.50	Rs.100	Rs.500	Rs.1000
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Total pieces	60	246	3578	43425	18611	2285
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Total Value	600	4,920	1,78,900	43,42,500	93,05,500	22,85,000
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(c) & (d): Notes in circulation as on June 29, 2007 is Rs.5,07,364 crores. The quantity of counterfeit notes is miniscule as compared to the total volume of Indian bank notes in circulation.

(e): The steps taken by the Government to curb circulation of Fake Indian Currency Notes in the country include stepping up of vigilance by the Border Security Force and Custom authorities to prevent smuggling of fake notes; dissemination of information on security features through print and electronic media and formation of Forged Note Vigilance Cells in all the Head Offices of the banks. Additional security features have also been incorporated in the bank notes which will make counterfeiting very difficult. In addition, Government of India have nominated the Central Bureau of Investigation as the Nodal agency to monitor investigation of fake currency note cases. The RBI has also strengthened the mechanism for detection of counterfeit notes by the Banks.